

ITEM NO.22

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 26400/2019

KANCHHI LAL

Petitioner(s)

VERSUS

BABU LAL (DEAD) ANR.

Respondent(s)

IA No. 59199/2022 - APPLICATION FOR SUBSTITUTION
IA No. 68921/2022 - EXEMPTION FROM FILING DEATH CERTIFICATE /
CERTIFIED COPY OF DEATH CERTIFICATE)

Date : 23-08-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.
Mr. Dinesh Bahadur Singh, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Ms. Nidhi, AOR
Mr. Sarthak Arora, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

In view of the office report, the Application praying for substitution together with Application seeking exemption from filing the Death Certificate in respect of respondent Nos.1 and 2, who are reported to have died, is barred by time.

The matter shall be placed before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar